

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO- 4583
ANSWERED ON – 19th MARCH, 2026**

WAYSIDE FACILITY ON NH-275

4583. DR. C. N. MANJUNATH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन एवं राजमार्ग मंत्री

be pleased to state:

- (a) whether it has come to the notice of the Government that there is no designated resting place or wayside amenity facility along National Highway (NF)-275 between Mysuru and Bengaluru, if so, the details thereof;**
- (b) whether the Government is aware that the Deputy Commissioner of Bengaluru South District has allocated land near Channapatna for the establishment of a resting place and a Toy Park, considering that Channapatna is globally known for its traditional wooden toys and is popularly referred to as "Bombe Nadu";**
- (c) whether the Union Government has received any proposal in this regard from the State Government or other authorities; and**
- (d) if so, the action taken or proposed to be taken by the Government to develop a wayside amenity/rest area and promote local industry along NH-275?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Bengaluru-Mysuru Highway (NH-275) is an Access Controlled Highway wherein the Government and Private infrastructure is available for the ease of commuters. The Government has provided 4 (four) Toilet facilities [Km 26.7 & Km 116.550 on Right Hand Side (RHS) & Km 23.7 & Km 116.65 on Left Hand Side (LHS)] alongwith operational Highway Mini-Nest for commuters. In addition, approximately 24 (14 on LHS & 10 on RHS) private facilities along the Highway are available for commuters which can be accessed through service roads.

(b) to (d) A proposal received from Deputy Commissioner, Bengaluru South by National Highways Authority of India. Construction of wayside amenity may be considered if land is provided by the State Government.
